

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE PRODUCTION  
**LOK SABHA**  
**STARRED QUESTION NO.302**  
TO BE ANSWERED ON THE 2<sup>ND</sup> JANUARY, 2019  
**DEFENCE CORRIDOR**

\*302. SHRI BHAIRON PRASAD MISHRA:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) whether the Government has taken a decision to set up defence corridor in Chitrakoot district of Uttar Pradesh and has acquired / proposes to acquire land for the same;
- (b) if so, the details thereof along with the action plan prepared in this regard; and
- (c) the progress made in this regard so far?

	<u>A N S W E R</u>		
MINISTER OF DEFENCE		(SMT. NIRMALA SITHARAMAN)	
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**(a) to (c): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 302 FOR ANSWER ON 2.1.2019**

**(a) to (c):** The Government of India has identified Tamil Nadu and Uttar Pradesh for establishment of Defence Industrial corridors. Six nodal points in Uttar Pradesh namely Aligarh, Agra, Chitrakoot, Jhansi, Kanpur and Lucknow have been identified for this purpose.

The preparation of Detailed Project Report (DPR) for the two corridors has been entrusted by Government of India to a consultant which is currently in progress.

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